

Annexure-7

Name of the corporate debtor: **ASB ENERGY SYSTEMS AND CONSTRUCTION PVT. LTD**

Date of commencement of CIRP: **15.10.2025**

APPEAL UPHELD THE CIRP: **04.05.2026**

IST COC HELD ON **11.05.2026**

LIST OF STAKEHOLDERS AS ON 05.05.2026

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amounts in ₹)

Sl. No	Name of stakeholder	Category	Details of claim received		Details of claim admitted				Amount of claim	Amount of claim registered	Amount of claim under verification	Remarks
			Details of amount received	Amount of claim admitted	Nature of claim	Amount expressed by stakeholder	Whether the claim is admitted?	Amount covered by guarantee				
		S (preference shareholders / equity shareholders / partners / others)										
NO CLAIM HAS BEEN RECEIVED FROM ANY SUCH STAKEHOLDERS.												

For ASB Energy Systems and Construction Pvt. Ltd
 (Signature)
 CA/P/1, Chitwanjan Panda
 Member, Professional Resolution Professional